

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Fanatic Systems Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/875(CHE)2024

ORDER

Present: Ld. Counsel Shri. Akash Balagee for the Applicant / RP.

This application has been filed seeking approval and direction to the CoC member / Petitioner holding 88.82% to pay IRP fees of Rs. 2 Lakhs for the period of 08.03.2022 to 07.04.2022 and also for the approval and direction to CoC members to pay their respective share of RP/Demand RP Fees of Rs. 24,00,000/- for the period of 08.04.2022 to 07.04.2024 and for the approval and direction to CoC members to pay the balance amount of CIRP cost / expenses of Rs. 58,532/-

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondents and file Affidavit of Service.

Main matter is stated to be listed on 03.06.2024.

List this application with the main matter for appearance / reply on **03.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)